

1	2
4. Himachal Pradesh	636.43
5. Jammu & Kashmir	1000.00
6. Rajasthan	5358.00
7. Karnataka	389.93
Total	10100.00

Drinking Water

2331. DR. MURLI MANOHAR JOSHI : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the amount allocated for Allahabad district blockwise for drinking water in 1994-95, 1995-96 and 1996-97;

(b) the amount utilised in each of the above years; and

(c) the number of habitations/villages where drinking water facilities have been available in Allahabad district in the past two years?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) to (c). The Uttar Pradesh Jal Nigam reported that allocation of funds for drinking water supply is made districtwise only. The relevant information in respect of Allahabad district is under:-

Year	Amount Allocated (Rs. in lakhs)	Amount Utilised (Rs. in lakhs)	Number of villages/ habitations covered with drinking water supply
1994-95	284.00	206.92	208
1995-96	414.03	397.33	354
1996-97	653.28	202.50	Not Reported. (upto June, 1996)

Cooking Gas

2332. SHRI S.D.N.R. WADIYAR : Will the PRIME MINISTER be pleased to state :

(a) whether LPG is being supplied to the consumers through pipelines in the country;

(b) if so, the places having this facility;

(c) whether this facility is being provided in Bangalore and Mysore in Karnataka; and

(d) if not, the time by which it is to be provided to these cities?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) No, Sir.

(b) Does not arise.

(c) and (d). Presently there are no plans for providing this facility in Bangalore and Mysore in Karnataka.

World Bank Assistance

2333. DR. LAXMINARAYAN PANDEY : Will the PRIME MINISTER be pleased to state :

(a) whether the World Bank has deputed any mission to evaluate the ongoing reforms and restructuring of the various State Electricity Boards (SEBs);

(b) whether the grants of loans and other assistance to SEBs by the World Bank is inter-linked with this evaluation;

(c) if so, the terms of reference of the World Bank missions; and

(d) the present status of the evaluation work?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S VENUGOPALACHARI) : (a) to (d). World Bank has been assisting the Government of India in reforming/restructuring the SEBs. From time to time, it has been sending missions to the country and various SEBs. Assistance vide "Project Preparation Facility" has been granted by the World Bank for carrying out diagnostic studies of SEBs in states of Orissa, Rajasthan, Haryana, Uttar Pradesh and Bihar. Orissa has also sanctioned a loan of US\$ 350 million for carrying out "Orissa Power Sector Restructuring Project". Requests of the State Governments where diagnostic studies have been carried out are under discussion with the World Bank.

Kandla-Bhatinda Pipeline

2334. LT. GEN. SHRI PRAKASH MANI TRIPATHI : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to hook up the Kandla-Bhatinda and the Mathura-Ambala-Jalandhar pipelines;

(b) if so, the details thereof and the reasons therefor; and

(c) the estimated amount of expenditure involved therein?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (c). IOC propose to hook up Kandla-Bhatinda pipeline to Mathura-Delhi-Ambala-Jalandhar Pipeline by laying a 12 Km. pipeline and allied facilities at Panipat. The project is nearing completion at a cost of Rs.17.49 crores.